

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.70/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Madanlal Agarwal & Ors. -Versus- R.P.Warehouse & Tea Industries Limited & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Bhutera, Advocate Rep No. 1 to 7.

Mr. Rajanishi Datta Advocate "

Mr. Ranjita Das, Advocate "

By
21/7/17

Ran

MR. R. BANERJI SR ADV. for Petitioner

MR. A. CHAKRABORTY

MR. N. DASGUPTA

} RA
21/7/17

21.07.2017 – C.P. No. 70 / 2017 – Madanlal Agrawal & Others. –Versus- R.P. Warehouse & Tea Industries Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as Respondent Nos. 1 to 7 are present.

The matter is under settlement both sides fairly prayed for some time prayer is allowed.

Fixed on 03.08.2017.

(MANORAMA KUMARI)
MEMBER (J)